

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 30th May, 2014

No. HC.V- 13/2014/ 416 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 and 7(2) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri Kamal Ch. Bhattacharyya**, Assistant Registrar, temporarily and until further orders as **Deputy Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/- (PB-4) with Grade Pay of Rs. 6400/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri Santosh Nath, Deputy Registrar retired on attaining the age of superannuation.

By order,

REGISTRAR GENERAL

Memo No. HC.V-13/2014/ 416A /Estt. # Dated 30.5.2014

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati - 6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati.
11. Sri Kamal Ch. Bhattacharyya, Assistant Registrar, Gauhati High Court, Guwahati
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
16. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
17. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
18. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
19. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati.
20. The Court Officer No. 1 and 2, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. The Order File

REGISTRAR GENERAL

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 30th May, 2014

No. HC.V- 13/2014/১১৭ /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 and 7(3) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, the Hon'ble Chief Justice has been pleased to promote and appoint **Sri Tarun Dutta Roy**, Sr. Private Secretary temporarily and until further orders as **Assistant Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/- (PB-4) with Grade Pay of Rs. 6300/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Shri K.C. Bhattacharyya, Assistant Registrar promoted to the post of Deputy Registrar.

By order,


REGISTRAR GENERAL

Memo No. HC.V-13/2014/১১৭A /Estt. # Dated 30.5.2014

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati - 6.
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
16. Sri Tarun Dutta Roy, Sr. Private Secretary, Gauhati High Court, Guwahati.
17. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
18. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
19. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati.
20. The Court Officer No. 1 and 2, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. The Order File


REGISTRAR GENERAL

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 30th May, 2014

No. HC.V-13/2014/418 /Estt. ## In exercise of the powers conferred under Article 229(1) of the Constitution of India read with Rule 6 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, the Hon'ble Chief Justice has been pleased to promote and appoint **Sri Purna Prasad Upadhyay**, Private Secretary temporarily and until further orders as **Sr. Private Secretary** in the Principal Seat of the Gauhati High Court, Guwahati in the payband of (PB-4) Rs. 12000-40000/- plus Grade Pay of Rs. 6300/- and other allowances as admissible under the Rules with effect from the date of his joining vice Sri Tarun Dutta Roy, Sr. Private Secretary promoted to the post of Assistant Registrar.

By order,


REGISTRAR GENERAL

Memo No. HC.V-13/2014/ 418A /Estt. # Dated 30.5.2014

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati - 6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
16. Sri Purna Prasad Upadhyay, Private Secretary, Gauhati High Court, Guwahati.
17. The Pvt. Secretary to Hon'ble Mr./Mrs: Justice _____, Gauhati High Court, Guwahati.
18. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
19. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati.
20. The Court Officer No. 1 and 2, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. The Order File


REGISTRAR GENERAL

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati the 30th May, 2014

No. HC. V- 92/2002/ 419 /Estt. # # # The following Computer Assistants of the Principal Seat of the Gauhati High Court, Guwahati are promoted and appointed temporarily and until further orders as **Senior Computer Assistant**, in the pay band of Rs. 5200-20200/- (PB-2) with Grade pay of Rs. 2900/- p.m. plus other allowances as admissible under the Rules with effect from the date(s) of their joining, vice Smt. Mamoni Das, Sri Pulak Kalita, Sri Bandhu Ram Boro, Sri Ismail Daimari and Smt. Papori Sarma, all Sr. Computer Assistants, promoted to the post of Judicial Assistant.

1. Sri Sanjib Pathak
2. Sri Dipankar Kalita
3. Smt. Goutami Chakravarty
4. Sri Biswajit Dutta
5. Sri Bubul Kumar Sarma

By order,
Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No. HC.V-92/2002/ 419 # /Estt. # Dated 30.5.2014
Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
6. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
7. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
8. The Dy. Registrar _____, Gauhati High Court, Guwahati
9. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
10. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
12. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
13. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
14. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
15. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
16. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati.
17. The Court Officer No. 1 and 2, Gauhati High Court, Guwahati.
18. The Chief Security Officer, Gauhati High Court, Guwahati
19. The CA to the Registrar General, Gauhati High Court, Guwahati.
20. Sri Sanjib Pathak, Computer Assistant, Gauhati High Court, Guwahati.
21. Sri Dipankar Kalita, Computer Assistant, Gauhati High Court, Guwahati.
22. Smt. Goutami Chakravarty, Computer Assistant, Gauhati High Court, Guwahati.
23. Sri Biswajit Dutta, Computer Assistant, Gauhati High Court, Guwahati.
24. Sri Bubul Kumar Sarma, Computer Assistant, Gauhati High Court, Guwahati.
25. The Order File

REGISTRAR GENERAL

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